OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH WEST DISTRICT : DWARKA COURTS

DUTY ROSTER FOR MMs (TRAFFIC) FOR THE MONTH OF JANUARY 2020 AT DWARKA COURTS : DELHI

The following Metropolitan Magistrates will work as Duty Magistrate (Traffic) at Dwarka Courts, Delhi, on the dates mentioned against their names. It is enjoined upon the Duty Magistrate to dispose off all the Traffic/ STA challans of impounded vehicles pertaining to the Traffic Circle of Najafgarh, IGI Airport, Janak Puri, Mayapuri, R.K. Puram, Delhi Cantt., Palam Airport, Kapashera & Dwarka filed during the holidays (i.e. Sundays, Second Saturday and other Holidays).

The MMs are required to reach court by 11:00 a.m. and remain there up to 5:00 p.m. or till the disposal of the challans work whichever is late. The MMs so deputed as Duty Magistrate (Traffic) would be assisted by his/her own staff.

S. NO.	Name of the Magistrate	Holidays	Court No
1	**Ms. Udita Jain, Ld. MM-08 (NI Act)** **R/o H. No. 402, Deepali Enclave, Pitampura** **Delhi – 110034**	**01.01.2020**	**215**
2	**Sh. Umesh Kumar, Ld. MM-04 (NI Act)** **R/o W.Z 231 B, Madipur, New delhi – 110063.**	**02.01.2020** **03.01.2020**	**211**
3	**Ms. Priyanka Rajpoot, Ld. MM -07 (NI Act)** **R/o Flat no. 202, Block B, IInd floor, Judicial Officers Residential Complex, Sector -26, Rohini.**	**04.01.2020** **05.01.2020**	**214**
4	**Sh. Avneesh Kumar, Ld. MM-05 (NI Act)** **R/o – Rohini Judicial Apartment, 304, Sector 26,** **Rohini , Delhi.**	**11.01.2020** **12.01.2020**	**213**
5	**Ms. Tarunpreet Kaur, Ld. MM -05 (138 NI Act)** **R/o I-13, Ganga Ram Vatika, Tilak Nagar,** **New Delhi.**	**19.01.2020** **26.01.2020**	**206**

REMARKS:

1. The Traffic/STA/Challans of impounded Vehicles pertaining to the Traffic Circle of Najafgarh, IGI Airport, Janak Puri, Mayapuri, R.K. Puram, Delhi Cantt., Palam Airport, Kapashera & Dwarka shall be presented for disposal before the MMs on duty on second Saturdays/Sundays and Holidays at Dwarka Courts, New Delhi.

2. When any working day is declared holiday the Metropolitan Magistrate working as Duty Magistrate as per the Duty Roster (Regular) will work as Duty Magistrate (Traffic) as well as and all the challans pertaining to the impounded vehicles of the above circles will be dealt by him/her.

3. The Metropolitan Magistrate (Traffic) deputed as Duty Magistrate shall not be allowed to avail leave on the day of his/her duty in any circumstances. Metropolitan Magistrates (Traffic) may only be allowed to change his/her day of duty on mutual exchange basis with prior permission of the undersigned.

4. It is impressed upon the Duty MMs to complete their court work in every manner before leaving the court i.e. signing of release orders of impounded vehicles, collection of fine etc. and shall not leave any work pending. He/she will also send a report in respect of the disposal of challans presented before him/her on the day of his/her duty, circle-wise, to the other concerned MMs (Traffic) for their information and necessary action.

5. The MMs deputed for duty on Second Saturdays/Sundays/Holidays and the assisting staff of their courts will be entitled to avail Special Casual Leave (Compensatory) in lieu of duty performed on such day(s) as per rules. The Special Casual Leave (Compensatory) of MMs be routed through and after verification by undersigned. The MMs while forwarding the application of the staff for grant of such Special Casual Leave (Compensatory) shall certify that the official concerned had actually worked on the particular day/days.

ANU AGGARWAL
CHIEF METROPOLITAN MAGISTRATE
(SOUTH-WEST), DWARKA : NEW DELHI

No. D -96 DR(T)/CMM/S-WD/DWK/NEW DELHI/2019 Delhi, Dated 20.12.2019

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge H.Q., Tis Hazari Courts, South-West District, Dwarka Courts, Central, West (THC), New Delhi (PHC), South & South East (Saket), Shahdara, East & North East (KKD), North & North West (Rohini)
3. The Chief Metropolitan Magistrate, All Districts, Delhi/New Delhi.
4. All Metropolitan Magistrates, South-West District, Dwarka Courts, New Delhi.
5. The Officer Incharge, Pool Car, South-West District, Dwarka Courts, New Delhi.
6. The Secretary, Delhi Legal Aid, South-West District, Dwarka Courts, New Delhi.
7. The Director of Prosecution, THC, Delhi.
8. The A.O., Judicial, Office of the District & Session Judge, H.Q., THC, Delhi.
9. The A.O., Judicial, Office of the District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
10. In-charge Nazarat Branch, Filing, Office of the The District & Sessions Judge, South-West District, Dwarka Courts.
11. The Commissioner of Police, New Delhi DCP's, South-West District, Dwarka Courts, New Delhi.
12. The Care Taking Branch, Office of The District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
13. The Secretary, Bar Association, THC, PHC, Rohini, Karkardooma & Dwarka Courts, Delhi.
14. The Supdt. Jail, New Delhi/Lock-Up Incharge, South-West District, Dwarka Courts, New Delhi.
15. District Court Web-Site Committee, Tis Hazari Courts.
16. Reader to CMM/ACMM South-West District, Dwarka Courts, New Delhi.
17. I.G. (Prison), Tihar Jail, Delhi, New Delhi.
18. Concerned, Law Officer, Tihar Jail.
19. In-charge, Video Conferencing, South-West District, Dwarka Courts, New Delhi.
20. Cashier, Distt. & Sessions Judge Courts, THC, Dwarka, Delhi.
21. Facilitation Centre/PRO.
22. Notice Board of South-West District, Dwarka Courts, New Delhi.
23. Office File.

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